

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:921
ANSWERED ON:04.03.2008
EMPLOYMENT THROUGH SPECIAL ECONOMIC ZONES
Ahir Shri Hansraj Gangaram

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the target of creating employment and providing direct employment through SEZs set up in the country has been achieved;
- (b) if so, the details of estimated jobs and direct employment provided in the country through SEZs;
- (c) whether handicapped persons have also been provided employment through SEZs in the country;
- (d) if so, the details thereof; and
- (e) if not, the steps taken by the Government to provide employment to handicapped persons in the country?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH)

(a)&(b): Presently, Special Economic Zones (SEZs) in India are providing direct employment to over 2,80,832 persons. While the seven SEZs set up by the Central government is providing employment to over 1.83 lakh persons, the 12 SEZs set up by State Government/Private Sector prior to the SEZ Act, 2005 are providing employment to 36,463 persons, most of which was generated during 2004-2005. The Special Economic Zones which were notified under the SEZ Act, 2005 which came into force from 10th February, 2006 have already provided direct employment to 61015 persons.

(c) to (e) Employment in SEZs is generated in the units set up therein by the private sector entrepreneurs. As per available information, some of the SEZs have provided employment to handicapped persons.